# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

#### **LOK SABHA**

# **UNSTARRED QUESTION NO. 1161**

### TO BE ANSWERED ON MONDAY 25th November, 2019

[4 Agrahayana, 1941 (SAKA)]

## 'APPORTIONING OF TAX INCOME'

#### No. 1161. SHRI THOMAS CHAZHIKADAN

Will the MINISTER OF FINANCE be pleased to state:

- a) whether the Government is apportioning 42 per cent of the Tax income to the State Government and if so, the details thereof;
- b) whether any decision has been taken to change the proportion to the State Governments and if so, the details thereof;
- c) whether any reduction in the proportion of allotment will affect the financial capacity of the State; and
- d) if so, the details thereof along with the reaction of the Government and 15th Finance Commission in this regard?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

a) Based on the accepted recommendations of the Fourteenth Finance Commission (14<sup>th</sup> FC), the Government of India apportions 42 percent of net proceeds of Union Taxes and Duties to the State Governments. Details of quantum of net proceeds of Union Tax and Duties apportioned to the State Governments are below:

(₹ crore)

Actuals	Actuals	Actuals	Actuals	BE
2015-16	2016-17	2017-18	2018-19	2019-20
506192.96	608000.31	673005.29	761454.15	809133.02

- b) There is no decision to change the proportion to the State Governments.
- c) Does not arise.
- d) Does not arise

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